

**AMENDMENTS TO THE REGISTRATION OF  
NEWSPAPERS (CENTRAL) RULES**

**The Parliamentary Secretary to the Minister of Information and Broadcasting (Shri A. C. Joshi):** Sir, on behalf of Dr. Keskar, I beg to lay on the Table a copy of each of the following Rules, under sub-section (2) of Section 20A of the Press and Registration of Books Act, 1867:

- (i) The registration of Newspapers (Central) Amendment Rules, 1960 published in Notification No. G.S.R. 1959, dated the 10th September, 1960.
- (ii) The Registration of Newspapers (Central) Amendment Rules, 1960 published in Notification No. G.S.R. 1059, dated the 15th October, 1960. [Placed in Library, See No. LT-2398/60.]

**NOTIFICATIONS ISSUED UNDER ESSENTIAL  
COMMODITIES ACT AND INDUSTRIES  
(DEVELOPMENT AND REGULATION) ACT**

**The Minister of Commerce (Shri Kanungo):** I beg to lay on the Table:

- (i) A copy of the Woolen Yarn (Production and Distribution Control) Order, 1960 published in Notification No. S.O. 2347, dated the 21st September, 1960, under sub-section (6) of Section 3 of the Essential Commodities Act, 1955. [Placed in Library, See No. LT-2399/60.]
- (ii) A copy of Notification No. S.O. 2181, dated the 2nd September, 1960 issued under Section 15 of the Industries (Development and Regulation) Act, 1951. [Placed in Library, See No. LT-2340/60.]

**AMENDMENTS TO NATIONAL SHIPPING  
BOARD RULES**

**The Minister of State in the Ministry of Transport and Communications**

**(Shri Raj Bahadur):** I beg to lay on the Table a copy of each of the following rules under sub-section (3) of Section 458 of the Merchant Shipping Act, 1958:—

- (i) The National Shipping Board (Amendment) Rules 1960 published in Notification No. G.S.R. 1111, dated the 24th September, 1960;
- (ii) The National Shipping Board (Second Amendment) Rules, 1960 published in Notification No. G.S.R. 1242, dated the 22nd October, 1960. [Placed in Library, See No. LT-2401/60.]

**ANNUAL REPORT OF HEAVY ENGINEERING CORPORATION LTD., COMMENT ON THE REPORT OF KHADI EVALUATION COMMITTEE, ANNUAL REPORT OF NATIONAL PRODUCTIVITY COUNCIL AND REPORTS OF TARIFF COMMISSION**

**The Minister of Industry (Shri Manubhai Shah):** I beg to lay on the Table:

- (i) A copy of the Annual Report of the Heavy Engineering Corporation Limited for the year 1959-60, along with the audited accounts and comments of the Comptroller and Auditor General thereon, under sub-section (1) of Section 639 of the Companies Act, 1956.
- (ii) A copy of the Review by the Government of the working of the above Company for the year 1959-60. [Placed in Library, See No. LT-2402/60.]
- (iii) A copy of the Comment of the Khadi and Village Industries Commission on the Report of the Khadi Evaluation Committee. [Placed in Library, See No. LT-2403/60.]
- (iv) A copy of the Annual Report on the working of the National Productivity Council